THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN) (a) and (b). Only one from Australia in 1951-52, who resigned his appointment in April 1952, and none in 1952-53.

SHRI M. VALIULLA: Is there any scheme to train people for this post?

SHRI O. V. ALAGESAN: Yes, Sir.

SHRI M. VALIULLA: Have any people been trained?

SHRI O V. ALAGESAN: Yes, they are being trained.

SHRI M VALIULLA: How many are they training?

SHRI O. V. ALAGESAN: I cannot give the exact number but they are training It covers a long period.

SHRI M. VALIULLA: Have they come out of the Training School with some diploma or degree?

SHRI O. V. ALAGESAN: Yes. Now there are 10 Indian Officers under training.

SHRI M VALIULLA: Are those people appointed as they come from training?

SHRI O. V. ALAGESAN: They have had training in India.

. . . .

SHRI M. VALIULLA: How many years' course is it in the school?

SHRI O. V ALAGESAN: It is. I think 4 years' practical training course at the port. If the hon. Member wants more details. I shall be able to supply him later.

SHRI M. VALIULLA: When was it started?

SHRI O. V. ALAGESAN: I cannot say.

SHRI M. VALIULLA: Because he stated that Officers are appointed after they come out of the School and they have got 4 years training, so, the

school must have been a recently started one.

to Questions

SHRI O. V. ALAGESAN. It is not exactly that way. They are put on ships for 3 or 4 years and then practical training is given.

SHRIMATI VIOLET ALVA How many training schools are there?

SHRI O. V. ALAGESAN: There is none but practical training is given at the port.

FOREIGN NATIONALS PRACTISING IN MEDICINE IN INDIA

*376. SHRI GOVINDA REDDY: Wilk the Minister for HEALTH be pleased tostate

(a) whether it is a fact that Government are taking steps to prevent foreign nationals in India holding foreign medical qualifications not included in the Second Schedule to the Indian Medical Council Act, 1933, from being registered by the State Medical Councils; if so, why;

(b) whether such foreign nationals are permitted to practise at present;

(c) what is the number of such foreign nationals in India; and

(d) what is the number of such foreign nationals employed in Medical Colleges or other Medical Institutions in India?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASE-KHAR): (a) NO.

(b) The practice of medicine by unregistered persons is not at present prohibited in any State of India except Bombay.

(c) Government have no information.

(d) The information asked for is being collected from the State Governments and will be laid on the Table of the House in due course. 2701 Oral Answers [14 APRIL 1953]

SHRI GOVINDA REDDY Has any application been refused from a foreign practitioner?

SHRIMATI M CHANDRASEKHAR Not that I know of

SHRI GOVINDA REDDY Is not Central Government maintaining a list of foreign practitioners?

SHRIMATI M CHANDRASEKHAR No

SHRI GOVINDA REDDY Will they maintain a register of foreign practitioners?

SHRIMATI M CHANDRASEKHAR II is a suggestion for action

SHRIMATI VIOLET ALVA Are there any foreign nationals who run their own medical institutions in India? If so where?

RAJKUMARI AMRIT KAUR The only foreign nationals who are running their own medical institutions that I know of are the Missionaries

MOBILE POST OFFICE SCHLMF

*377 SHRI M VALIULLA Will the Minister for COMMUNICATIONS be pleased to state

(a) the total number of mobile post offices required to serve big cities in India containing more than five lakh population, and

(b) whether any expansion of the mobile post offices scheme is under the consideration of Government, and, if so, when this work will be taken up?

THE MINISTER FOR COMMUNICA-TIONS (SHRI JAGJIVAN RAM) (a) Nine, excluding the four mobile post offices already functioning in Madras, Nagpur Delhi and Kanpur

(b) The whole question of extension of mobile Post offices is under examination The latter part of the question does not arise at present *378 [Postponed to 21st April 1953]

RECONSTRUCTION WORKS ON NILAMBUR RAILWAY

*379 SHRI E K IMBICHIBAVA Will the Minister for RAILWAYS be pleased to state

(a) whether it is a fact that reconstruction works of the Nilambur Line on the Southern Railway have been stopped, if so, why, and

(b) whether Government intend to restart the work if so when?

THF DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O V. Alagesan) (a) No

(b) Does not arise

SHRI E K IMBICHIBAVA (In Maleyalam) †[How far has the work progressed?]

SHRI O V ALAGESAN I did not follow though I should The work of restoration 15 in progress and shorinul to Angadipuram Section 17.5 in i.e., is expected to be ready for opening on the 16th April 1953

SHRI E K IMBICHIBAVA (In Malcyalam) †[How many years will it take to complete the construction of the line?]

SHRT O V ALAGESAN The whole line will be completed within another year

WOMEN PILOTS IN AIRLINES

*380 SHRIMATI SHOILA BALA DAS Will the Minister for Communications be pleased to state

(a) whether there is any woman pilot in the scheduled air lines, and

(b) if not whether there is any bar to the appointment of women as pilots?

THE MINISTER FOR COMMUNICA-TIONS (Shri Jagjivan Ram) (a) No

(b) No

TEnglish translation